

the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the news item appeared in the 'Navbharat Times' dated 15 May, 1988 under the caption "Noton Ke Bandal ki Jageh Sadde Kagaz";

(b) whether it is a fact that cases of irregularities in parcels, particularly in open deliveries have come to notice at big stations in most of the divisions on the Western Railway; and

(c) if so, the details of steps taken by Government to check such incidents?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir. Both Police and Railway authorities are conducting enquiries into a case of shortage of stamp papers detected at Bettiah Railway Station on 5.5.1988.

(b) No, Sir. No such case of irregularities in handling of parcels, particularly in regard to open deliveries, have come to notice on Western Railway.

(c) In view of reply to (b) above, the question does not arise. However, following preventive steps are being taken as a regular measure:—

- (1) Security arrangements are provided at all major parcel sheds and transhipment sheds.
- (2) Observance of rules relating to booking, stacking, transhipment and delivery of parcels is insisted upon.
- (3) Valuable goods/insured packages are kept in the strong rooms of the parcel/transhipment sheds.
- (4) Major parcel sheds/transhipment points are being guarded

round the clock.

- (5) Surveillance is kept on the movements of suspected persons around parcel sheds/transhipment points.

[English]

Delayed in departure of IC-186, on 16 July, 1988

5012. PROF. MADHU DANDAVATE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that flight IC-186 from Delhi to Bombay Scheduled to leave Delhi at 3.40 p.m. on 16 July, 1988 was delayed upto 6 p.m.;

(b) if so, the reasons therefor;

(c) whether it is a fact that at 6 p.m. all the air passengers had entered the aircraft and then it was announced that due to VIP movement the airport was closed for traffic and the departure of the flight IC-186 would be further delayed by half-an-hour;

(d) if so, whether any complaints from an M.P. on board or other passengers have been received in this regard; and

(e) if so, whether any inquiries into the complaint have been made?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir. Indian Airlines flight IC-186 left Delhi on time at 0700 hrs. on 16 July, 1988.

(b) to (e). Do not arise.

EMU Coaches in Eastern Railway

5013. SHRI ATISH CHANDRA SINHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether EMU Coaches emanating

from Howrah Railway station have become unserviceable;

(b) if so, the facts and the reasons thereof; and

(c) the steps proposed to be taken to update the passenger coaches including the EMU coaches on this section?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No Sir.

(b) Does not arise.

(c) Production of new coaches has been planned to replace coaches before they become unserviceable.

[*Translation*]

News item captioned "Lakshya Poora Karne Ke Pher Mein Jaan Ki Parvah Nahin"

5014. SHRI SARFARAZ AHMAD:
SHRIMATI MANORAMA
SINGH:
SHRI VILAS MUTTEMWAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the daily "Jansatta" dated 16 June, 1988 captioned "Lakshya Poora Karne Ke Pher Mein Jaan Ki Parvah Nahin";

(b) if so, the total number of deaths caused due to sterilization all over the country during the last two years; and

(c) the number of persons who fell ill after sterilization and are still not keeping good health?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTILAL VORA): (a) Yes, Sir. The Government has seen the news item which appeared in the

Jansatta, dated the 16 June, 1988 "Lakshya Poora Karne Ke Pher Mein Jaan Ki Parvah Nahin".

(b) The total number of deaths reported by various States/UTs during

1986-87	—	361
1987-88	—	302

(c) The total number of complications reported by various States/UTs during 1987 — Fifty seven and in 1988 — Sixty five.

Civil Works Executed by CPWD

5015. SHRI SHANTI DHARIWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether several civil works were executed by the Central Public Works Department for development of parks coming within the Directorate of Estate area in Delhi coming within the Directorate of Estate area in Delhi during the last three years;

(b) if so, the total number of civil works executed in DIZ Area, New Delhi during the above period and the area-wise details thereof;

(c) whether the horticulture wing of the same department has also completed the development work of the parks in front of the enquiry offices of the Central Public Works Department;

(d) if so, the details thereof, and

(e) the reasons for not completing the remaining works and the time by which Government propose to develop these parks?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes Sir. Some civil works have been executed by CPW during the last 3 years for development parks in Delhi.